

(5)

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.**

Civil Misc. Contempt Petition NO. 82 of 2007.

In *613.*  
Original Application NO. ~~909~~ of 2007

Allahabad this the 02<sup>th</sup> day of April 2008.

**Hon'ble Mr. Ashok S. Karamadi, Member-J**  
**Hon'ble Mr. K.S. Menon, Member-A**

Umesh Kumar Gupta s/o Shri Dervendra Nath Gupta, R/o 158  
Muftipur Nakhas Chuak, Quasba & Pargana Haveli, Tehsil Sadar,  
District Gorakhpur, presently working as (Work) Efficiency  
Inspector, Eastern Railways, Gorakhpur.

.....Applicant

(By Advocate: Shri K. Ajit)

Versus.

1. Prabath Kumar Rai, Senior Deputy General Manager, North Eastern Railway, Gorakhpur.
2. Devendra Nath Tripathi, Efficiency Officer, North Eastern Railway, Gorakhpur.

.....Respondents

(By Advocate: Shri P.N Rai)

**O R D E R**

This contempt petition is filed against the interim order dated 8.6.2007 but learned counsel for the respondents brought to our notice that final order was passed on 20.3.2008. Copy of the same is produced for our perusal. Having regard to the facts, we do not find any justifiable ground to continue this contempt petition any further. Accordingly, Contempt petition is dismissed.

*.....*  
Member-A

*.....*  
Member-J

Manish/-